

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CA/190 & 191/CAA/2017

NAME OF THE TRANSFEROR : SICAL MULTIMODAL AND RAIL TRANSPORT

NAME OF THE TRANSFERRE : SICAL BANGALORE LOGISTICS PARK LTD

UNDER SECTION : 230

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. P. Srinivas

PCS



ORDER

PCS representing the petitioner present. He stated that he has filed a reply to the observation made by the RD. For hearing the submissions, the matter is adjourned. Put up on 22.11.2017 at 10.30 A.M.

*-Scri-*  
K Anantha Padmanabha Swamy  
Member (Judicial)

MS